

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3206  
ANSWERED ON:10.12.2002  
RIGHT TO EDUCATION  
RAVI PRAKASH VERMA;REENA CHOUDHARY

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government propose to constitute a Commission on the proposed Fundamental Right to Education; and
- (b) if so, the reaction of the Government thereto?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. RITA VERMA)

(a) & (b): The Government had introduced the Constitution (93rd Amendment) Bill, 2001 to make Education for children in the age group 6-14 years a Fundamental Right in the Lok Sabha on 26th November, 2001. This Bill has since been passed by the both Houses of Parliament. There is no proposal at present to constitute a Commission on Fundamental Right to Education